

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 590/2017

MUJAMMIL & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No.31502/2018-BAIL APPLICATION)

Date : 09-03-2018 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN

For Appellant(s) Mr. Salman Khurshid, Ssr. Adv.
Mr. Imtiaz Ahmed, Adv.
Mrs. Naghma Imtiaz, Adv.
Mr. Ahmed Zargham, Adv.
Ms. Amra Moosavi, Adv.
Ms. Azra Rehman, Adv.
M/S. Equity Lex Associates, AOR

For Respondent(s) Mr. Ratnakar Das, Sr. Adv.
Mr. Shakeel Ahmed, Adv.
Mr. B.D. Jha, Adv.
Ms. Preeti Jha, Adv.
Ms. Sadiya Shakeel, Adv.
Ms. Manjulika Pal, Adv.
Mr. Sanjay Kumar Tyagi, AOR

Mr. K.K. Janjani, Adv.

Ms. Lhingneivah, Adv.

Mr. Sanjay Tyagi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the appeal in the first week of summer vacation,
2018.

(SWETA DHYANI)
SENIOR PERSONAL ASSISTANT

(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER